

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) We are thinking on the lines of aided self-help, for securing the improvement in rural housing standards.

(b) There is no such regular scheme, but the Community Projects Administration is arranging technical assistance for constructing a few prototype villages in the project areas of different States; in some of the States the Administration is assisting in the construction of a few model houses in selected villages.

LOUSI PAT

***658. Shri Rishang Keishing:** (a) Will the Minister of Planning be pleased to state whether the Community Projects authorities at Thonbal undertook the hill cutting at Lousi Pat with the help and voluntary labour of the inhabitants of the surrounding villages?

(b) How many man-hours were engaged in the scheme as voluntary labour?

(c) What are the factors which contributed to the failure of this scheme?

(d) How much money was lost as a result of giving up the scheme?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes.

(b) 11,04,000 man-hours.

(c) The scheme is in progress.

(d) Does not arise.

D.V.C. ENQUIRY COMMITTEE'S REPORT

***659. Shri T. K. Chaudhuri:** Will the Minister of Irrigation and Power be pleased to state what action, if any, has been taken by Government on the basis of the recommendation made by the Rao Committee on the Damodar Valley Corporation?

The Deputy Minister of Irrigation and Power (Shri Hathi): The recommendations of the Committee are being examined. The comments of the D.V.C. and the two other participating Governments have been called on the recommendations. After these have been received and considered, an

be convened about the first week of September 1953 to discuss the report.

COTTAGE INDUSTRIES IN ORISSA

***660. Shri Lakshmidhar Jena:** Will the Minister of Commerce and Industry be pleased to state:

(a) what amount has been given by the Centre to the Orissa State for development of cottage industries; and

(b) the names of organisations through which it is given?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) and (b). A statement is laid on the Table of the House. [See Appendix III, annexure No. 43.]

गुड्डारा ननकाना साहिब

***६६१. श्री रघुनाथ सिंह:** क्या पुनर्वास मंत्री यह बताने की कृपा करेंगे कि भारत सरकार को क्या उन कार्यवाहियों की कोई सूचना है जो पंजाब (पाकिस्तान) सरकार ने गुड्डारा ननकाना साहिब के बाग की हिराजत के लिए की है ?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): According to the information received by the Government of India, the garden was at first managed directly by the Agricultural Department of the Punjab (P) Government. It is reported that as it became impossible for that Department to pay proper attention to the management of the garden, the Punjab (P) Government decided to lease it out. It has, however, been confirmed by the Punjab (P) Government that the garden has only been leased out and has not been allotted under the resettlement scheme.

अजमेर का गोटा उद्योग

***६६२. श्री रघुनाथ सिंह:** क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को मालूम है कि अजमेर का गोटा उद्योग राजस्थान का प्रमुख